

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 42

Dated Guwahati, the 10th June, 2022

In supersession of Notification No. 35 dated 03.06.2022, Hon'ble the Acting Chief Justice has been pleased to re-constitute the Administrative Committee with the following members:-

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
Administrative Committee	1. Hon'ble the Acting Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Hon'ble Mr. Justice Michael Zothankhuma 5. Hon'ble Mr. Justice Suman Shyam 6. Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar General

This Notification will come into effect immediately.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III – 06/2021/1973 /G, dated Guwahati the 10th June, 2022.

Copy to:-

1. The Registrar (Vigilance / Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizwal Bench, Aizwal/ Itanagar Bench, Itanagar.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Guwahati.
5. The Joint Registrar, _____, Gauhati High Court, Guwahati.

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6. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
7. The Assistant Registrar _____, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble the Acting Chief Justice Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Judge, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mrs. Justice Rumi Kumari, Judge, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
21. The Court Officer I & II, Gauhati High Court, Guwahati.
22. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

Jm
10/6/2022